

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 233 of 2020**

**IN THE MATTER OF:**

**Mr. Ashwin Khushaldas Banker & Anr.**

**...Appellants**

**Versus**

**Hitesh Chhaganlal Ambalia & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Nikhil Goel and Mr. Aniruddha Deshmukh, Advocates.**

**For Respondent: Mr. Abhijeet Sinha and Ms. Aastha Goel, Advocates for Respondent No. 1 and 2.**

**O R D E R**  
**(Virtual Mode)**

**19.02.2021** Heard Learned Counsel for the Appellant. Mr. Abhijeet Sinha and Ms. Aastha Mehta, Advocates appearing on behalf of the Respondent Nos. 1 and 2.

Learned Counsel for the Appellant is directed to serve copy of Appeal Paper Book to the Learned Counsel for the Respondent Nos. 1 and 2.

Learned Counsel for the Respondent Nos. 1 and 2 may file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within two weeks thereafter.

Issue Notice on Respondent Nos. 3 and 4 through Speed Post as well as e-mail (Both Mode). Requisites along with process fee be filed by 23<sup>rd</sup> February, 2021. The Appellant to provide e-mail address of the Respondent Nos. 3 and 4, let notices also be issued through e-mail.

List the Appeal 'For Admission (After Notice)' on **16<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**